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Title : Papers laid on The table by members/Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table --

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2002-2003, alongwith Audited Accounts, under sub-section (4) of section 21 of the Prasar Bharati (Broadcasting Corporation of India India) Act, 1990.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 3223/05)

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table --

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2004-2005.

- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3224/05)

(b) (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2004-2005.

- (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3225/05)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table --

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2004-2005.

- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3226/05)

(b) (i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3227/05)

(c) (i) Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3228/05)

(d) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2004-2005.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3229/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3230/05)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Oil India Limited and the Ministry of Petroleum and Natural Gas for the year 2005-2006.

(Placed in Library. See No. LT 3231/05)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table --

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3232/05)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Airlines Limited and Ministry of Civil Aviation for the year 2005-2006.

(Placed in Library. See No. LT 3233/05)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table --

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 21 of the Railway Protection Force Act, 1957:-
- (i) The Railway Protection Force (Amendment) Rules, 2005 published in Notification No. G.S.R. 365 in Gazette of India dated the 15th October, 2005.
 - (ii) The Railway Protection Force (Amendment) Rules, 2005 published in Notification No. G.S.R. 366 in Gazette of India dated the 15th October, 2005.

(Placed in Library. See No. LT 3234/05)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi , for the year 2004-2005.

(ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi , for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3235/05)

(b) (i) Review by the Government of the working of the Ircon International Limited, New Delhi , for the year 2004-2005.

(ii) Annual Report of the Ircon International Limited, New Delhi , for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3236/05)

(c) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi , for the year 2004-2005.

(ii) Annual Report of the Container Corporation of India Limited, New Delhi , for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3237/05)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3238/05)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2004-2005.

- (2) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 3239/05)
